

P.K.Sarangi Vrs. UOI

Admission Sl. No. 3
O.A. No. 260/0076 of 2016
Order dated: 18.02.2016

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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Heard Mr. K.M.Patra, Ld. Counsel for the applicant, Mr. G.C.Nayak, Ld. Govt. Advocate for the State of Orissa appearing for the Respondent Nos. 2, 3 and 4, and Mr. S. Behera, Ld. Sr. Central Govt. Panel Counsel for Union of India appearing for Respondent No.1.

After hearing in extenso, Mr. Patra submitted that he wants to withdraw this O.A. to file a better application with condonation of delay petition and after making certain persons as party Respondents. Prayer is allowed. Accordingly, the O.A. is disposed of being withdrawn.


MEMBER(Admn.)


MEMBER(Judl.)

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